

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 870/2024

DUNCANS INDUSTRIES LIMITED (NOW KNOWN AS)
KANPUR FERTILIZERS AND CEMENT LIMITED

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

IA NO. 245700/2025 : APPLICATION FOR EARLY HEARING

Date : 03-11-2025 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Appellant(s) Mr. Shiv Sagar Tiwari, AOR (N/P)

For Respondent(s) Mr. Anil Kumar Mishra, AOR (N/P)
Ms. Amiy Shukla, AOR (N/P)

UPON hearing the counsel the Court made the following
O R D E R

None present.

2. No orders.

(VARSHA MENDIRATTA)
COURT MASTER (SH)

(ANJALI PANWAR)
ASSISTANT REGISTRAR